

Decline in number of beneficiaries under PMFBY

1935. SHRI AHMED PATEL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of total funds allocated under the Pradhan Mantri Fasal Bima Yojana (PMFBY) and the total number of beneficiaries under the scheme, year-wise and State/UT-wise;

(b) whether there has been a decline in the number of new beneficiaries under the scheme in 2017-18 from 2016-17, if so, the reasons therefor; and

(c) the steps being taken to ensure bringing all farmers under the ambit of this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) Under the Pradhan Mantri Fasal Bima Yojana (PMFBY), which is an actuarial/bidder premium based scheme, over and above farmers premium, subsidy is provided both by Central and State Government on 50: 50 basis. Funds allocated by Central Government under PMFBY since its inception are given below:

Year	Funds Allocated (In ₹ crore)*
2016-17	11054.63
2017-18	9419.79
2018-19	13014.15

* Includes allocation of funds for meeting the committed liabilities of the Government under erstwhile schemes.

State-wise details of farmer applicants covered during 2016-17 and 2017-18 are given in the Statement (*See* below).

Yes, Sir. There is decline in coverage of farmer applicants in 2017-18 from 2016-17. This is mainly due to factors like the announcement of Debt Waiver Scheme in Maharashtra and Uttar Pradesh, farmer's perception of mitigated risk in 2017-18, which was a good monsoon year, deduplication due to Aadhaar being made mandatory for coverage etc..

The scheme is optional for States. Notwithstanding that Government has been urging the States to bring more areas and crops under the scheme so that maximum

farmers may be covered under the scheme. Besides that Government seeks active involvement of all stakeholders especially States and implementing insurance companies for conduct of publicity campaign/awareness programmes including organization of camps in the rural areas to build farmer awareness about crop insurance schemes. Other measures include release of advertisements on regular basis in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets in local languages, participation in agriculture fairs / mela / goshti, dissemination of SMS through Kisan Portal/National Crop Insurance Portal and conduct of workshops/ trainings of officials of State Governments and financial institutions and farmers. Moreover, insurance companies have been asked to utilize 0.5% of gross premium collected by them for publicity and awareness generation. For non-loanee farmers since crop insurance is optional, the Common Service Centers (CSCs) and online enrolment have been activated to provide services besides traditional modes like banks and insurance intermediaries.

Statement

*State-wise details of Coverage of Farmers Applicants
during 2016-17 and 2017-18*

Sl. No.	States	Farmers Applicants covered (in numbers)	
		2016-17	2017-18
1	2	3	4
1.	Andaman and Nicobar Islands	324	364
2.	Andhra Pradesh	1,771,957	1,799,021
3.	Assam	60,265	56,791
4.	Bihar	2,714,270	2,234,483
5.	Chhattisgarh	1,549,139	1,471,587
6.	Goa	757	538
7.	Gujarat	1,975,139	1,754,470
8.	Haryana	1,336,028	1,335,764
9.	Himachal Pradesh	379,925	378,105
10.	Jammu and Kashmir	NA	150,302
11.	Jharkhand	877,754	1,197,438

1	2	3	4
12.	Karnataka	2,737,667	1,601,511
13.	Kerala	77,405	46,136
14.	Madhya Pradesh	7,181,316	6,890,930
15.	Maharashtra	12,001,215	10,053,750
16.	Manipur	8,366	9,109
17.	Meghalaya	89	2,945
18.	Odisha	1,820,236	1,899,034
19.	Puducherry	8,537	Not Available
20.	Rajasthan	9,150,224	6,012,084
21.	Sikkim	574	1,391
22.	Tamil Nadu	1,450,427	1,284,714
23.	Telangana	973,343	1,077,641
24.	Tripura	12,760	11,674
25.	Uttar Pradesh	6,767,276	5,290,261
26.	Uttarakhand	261,571	184,427
27.	West Bengal	4,133,279	4,004,596
GRAND TOTAL		57,249,843	48,749,066

**Role of co-operative societies in disbursing fertilizers
and seeds to farmers**

1936. SHRI VINAY DINU TENDULKAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether due to lack of transparency, tenant farmers are not getting fertilizers and seeds provided by co-operative societies and it goes to the black-market;

(b) if so, the measures taken by Government to make the role of cooperative societies more transparent; and

(c) whether any scheme is being considered upon by Government for using accounts of farmers opened under Jan Dhan Yojana for providing fertilizer subsidy to farmers?